

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.09
C.P (IB) No. 194/BB/2022

IN THE MATTER OF:

M/s. Clearwater Capital Partners
Singapore Fund IV Private Limited ... Petitioner
Vs.
M/s. Skylark Arcadia Private Limited ... Respondent

Order under Section 7 of I& B Code, 2016

Order delivered on : 07.06.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Dhyan Chinnappa, Sr. Counsel
Ms. Bhavya Mohan
Mr. Rahul M
For the Respondent : Shri C.K. Nandakumar Sr. Counsel
Ms. Amrita Jain

ORDER

1. Heard the Learned Senior Counsel for the Petitioner and Learned Senior Counsel for the Respondent
2. List the case on **10.07.2023**. It is made clear that no further adjournment will be granted and the matter will be taken up for hearing on the next date.

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)